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**OFFICE OF THE DISTRICT & SESSIONS JUDGE, NALANDA AT  
BIHARSHARIF**

**ORDER NO. 44. /2021**

In continuation to order no. 42, dated- 09.04.2021, Courts in Biharsharif and Hilsa would run on virtual mode through two means- **on-line platform** and **Studio based virtual court room** in the court campus.

Presiding officers of the courts would be available on **on-line platform** during court hour, and for the advocates who could not operate on **on-line platform**, P.Os would be available in **Studio based virtual court**, as per the schedule mentioned herein below-

**Studio Based Chamber No. 1 and Court Room No. 1, Biharsharif**

Sl. No.	Name of the Court	Timing
1	District & Sessions Judge, Nalanda at Biharsharif	07.00 AM to 8.00 AM
2	Principal Judge, Family Court, Biharsharif.	8.00 AM to 8.30 AM
3	A.D.J.-I, Biharsharif	8.30 AM to 9.00 AM
4	A.D.J.-II, Biharsharif	9.00 AM to 9:30 AM
5	A.D.J.-III, Biharsharif	10.00 AM to 10:30 AM
6	A.D.J.-VI, Biharsharif	10.30 AM to 11:00 AM
7	A.D.J.-VII, Biharsharif	11.00 AM to 11:30 AM
8	A.D.J.-V, Biharsharif	11.30 AM to 12:00 PM

**Studio Based Chamber No. 2 and Court Room No. 2, Biharsharif**

Sl. No.	Name of the Court	Timing
1	C.J.M.-cum-Sub Judge-II -cum- Asstt. Sess. Judge- I, Biharsharif	07.00 AM to 8.00 AM
2	Sub-judge - VI-cum - A.C.J.M.- V, Biharsharif	8.00 AM to 9.00 AM
3	Sub-judge - VII-cum - A.C.J.M.- VI, Biharsharif.	9:00 AM to 9.30 AM
4	Sub-judge - VIII-cum - A.C.J.M.- VII, Biharsharif.	10:00 AM to 10:30 AM
6	Sri Ashish Ranjan, J.M. -II (Ist Class)-Cum- Addl. Munsif, -I, Biharsharif.	10.30 AM to 11:00 AM
7	Sri Vidha Nand Sagar, J.M. -IV (Ist Class), Biharsharif.	11.00 AM to 11.30 AM
8	Sri Avinash Kumar, J.M. -III (Ist Class), Biharsharif.	11.30 AM to 12.00 PM

Studio Based Chamber and Court Room , Hilsa		
Sl. No.	Name of the Court	Timing
1	Additional District & Sessions Judge -I, Hilsa.	07.00 AM to 8.00 AM
2	Additional District & Sessions Judge -II, Hilsa.	8.00 AM to 8.30 AM
3	Additional District & Sessions Judge -IV, Hilsa.	8.30 AM to 9.00 AM
4	Sub-judge-I-cum-A.C.J.M.-I-cum-Asstt. Sess. Judge, Hilsa	9.00 AM to 9:30 AM
5	S.D.J.M. Hilsa.	10.00 AM to 10:30 AM
6	Sri Punit Kumar Tiwari, J.M.-III (Ist Class) -cum -Addl. Munsif-II, Hilsa.	10.30 AM to 11:00 AM
7	„ Roshan Kumar, J.M.-V (Ist Class) -cum -Addl. Munsif-III, Hilsa.	11.00 AM to 11:30 AM
8	„ Sikandar Paswan, J.M.-IV (Ist Class) -cum -Addl. Munsif-I, Hilsa.	11.30 AM to 12:00 PM

The Successor/ In-charge Court of the court of (A.D.J./ Sub-Judge-cum-A.C.J.M./ S.D.J.M./ Munsif/ Addl.Munsif and J.M.) will also hear cases related to their respective incharge court/s as per schedule mentioned in aforesaid table.

Ld advocates are requested to enter into the campus for court hearing purpose wherein so required in designated studio based virtual court room only.

All petitions shall be filed through e-filing mode only. The petitions received through e-filing mode shall be listed in the cause list of the next date after their receipt.

E- Filing through e-mail mentioned below, shall be accepted from 07:00 AM to 10:30 AM only.

S.No	Name of the Court	E.Mail ID
1.	District & Sessions Judge, Nalanda at Biharsharif	djfilingcourtnalanda@gmail.com
2.	Principal Judge, Family Court, Biharsharif.	pjfilingcourtnalanda@gmail.com
3.	A.D.J.-I, Biharsharif	adj1filingcourtnalanda@gmail.com
4.	A.D.J.-II, Biharsharif	adj2filingcourtnalanda@gmail.com
5.	A.D.J.-III, Biharsharif	adj3filingcourtnalanda@gmail.com
6.	A.D.J.-VI, Biharsharif	adj6filingcourtnalanda@gmail.com

7.	A.D.J.-VII, Biharsharif	adj7filingcourtnalanda@gmail.com
8.	A.D.J.-V, Biharsharif	adj5filingcourtnalanda@gmail.com
9.	C.J.M.-cum-Sub Judge-II -cum-Asstt. Sess. Judge- I, Biharsharif	cjmfilingcourtnalanda@gmail.com
10.	Sub-judge - VI-cum - A.C.J.M.- V, Biharsharif	acjm5filingcourtnalanda@gmail.com
11.	Sub-judge - VII-cum - A.C.J.M.- VI, Biharsharif.	acjm6filingcourtnalanda@gmail.com
12.	Sub-judge - VIII-cum - A.C.J.M.- VII, Biharsharif.	acjm7filingcourtnalanda@gmail.com
13.	Sri Ashish Ranjan, J.M. -II (Ist Class)-Cum- Addl. Munsif, -I, Biharsharif.	aranjancourtfillingnalanda@gmail.com
14.	„ Vidha Nand Sagar, J.M. -IV (Ist Class), Biharsharif.	vnsagarcourtfillingnalanda@gmail.com
15.	„ Avinash Kumar, J.M.-III (Ist Class), Biharsharif.	akumarcourtfillingnalanda@gmail.com
16.	Additional District & Sessions Judge -I, Hilsa.	adj1filingcourthilsa@gmail.com
17.	Additional District & Sessions Judge -II, Hilsa.	adj2filingcourthilsa@gmail.com
18.	Additional District & Sessions Judge -IV, Hilsa.	adj4filingcourthilsa@gmail.com
19.	Sub-judge-I-cum-A.C.J.M.-I-cum- Asstt. Sess. Judge, Hilsa	acjm1filingcourthilsa@gmail.com
20.	S.D.J.M. Hilsa.	sdjmfilinghilsa@gmail.com
21.	Sri Punit Kumar Tiwari, J.M.-III (Ist Class) -cum -Addl. Munsif-II, Hilsa.	Jm3filinghilsa@gmail.com
22.	„ Roshan Kumar, J.M.-V (Ist Class) -cum -Addl. Munsif-III, Hilsa.	Jm5filinghilsa@gmail.com
23.	„ Sikandar Paswan, J.M.-IV (Ist Class) -cum -Addl. Munsif-I, Hilsa.	Jm4filinghilsa@gmail.com

The Office of D.L.S.A., Biharsharif / Sub-Divisional L.S.A., Hilsa shall remain functional during this period.

System Officer, System Assistants will render technical support to all the courts in running their functions in virtual mode, under the supervision and guidance of nodal officers.

All aforesaid measures have been taken to avoid congregation and to ensure minimum footfall in court premises.

For any Type of Technical assistance, our Technical Staff will be available for the said purpose.

System Officer is directed to inform all concerned through electronic mode.

Inform all concerned.

~~(Dr. Ramesh Chandra Dwivedi)  
District & Sessions Judge  
Nalanda at Biharsharif.~~

OFFICE OF THE DISTRICT & SESSIONS JUDGE, NALANDA AT BIHARSHARIF. (5)

Memo No. 1900-1938 /Biharsharif, dated 09.04.21.

As directed, Copy forwarded to :-

1. District & Sessions Judge, Nalanda.
  2. Principal Judge, Family Court, Nalanda.
  3. A.D.J. - I, Biharsharif.
  4. A.D.J. - II, Biharsharif.
  5. A.D.J. - III, Biharsharif.
  6. A.D.J. - V, Biharsharif.
  7. A.D.J. - VI, Biharsharif.
  8. A.D.J. - VII, Biharsharif.
  9. P.O. F.T.C. - I, Biharsharif
  10. P.O. F.T.C. - II, Biharsharif
  11. C.J.M.-cum-Sub Judge-II -cum-Asstt. Sess. Judge- I, Nalanda at Biharsharif
  12. Sub Judge -I-cum-A.C.J.M.I-cum-Asstt. Sess. Judge- II, Biharsharif
  13. Secretary, D.L.S.A, Biharsharif.
  14. Sub-judge - V -cum -A.C.J.M.- IV, Biharsharif.
  15. Sub-judge - VI -cum -A.C.J.M.- V, Biharsharif.
  16. Sub-judge - VII -cum -A.C.J.M.- VI, Biharsharif.
  17. Sub-judge - VIII -cum -A.C.J.M.- VII, Biharsharif.
  18. P.M. J.J.Board, Biharsharif
  19. Munsif, Biharsharif.
  20. S.D.J.M. Biharsharif.
  21. Sri Ashish Ranjan, J.M. -II (Ist Class) Cum Addl. Munsif, -I, Biharsharif.
  22. Sri Vidha Nand Sagar, J.M. IV (Ist Class), Biharsharif.
  23. Sri Avinash Kumar, J.M.-III (Ist Class), Biharsharif.
  24. A.D.J. - I, Hilsa
  25. A.D.J.- III, Hilsa.
  26. A.D.J.-II, Hilsa.
  27. A.D.J.-IV, Hilsa
  28. Sub Judge - I -cum- A.C.J.M.- I-cum-Asstt. Sessions Judge, Hilsa
  29. Munsif, Hilsa.
  30. S.D.J.M. Hilsa.
  31. Sri Punit Kumar Tiwari, J.M.-III(Ist Class)-cum-Addl. Munsif-II, Hilsa.
  32. Sri Roshan Kumar, J.M.-V (Ist Class)-cum-Addl. Munsif-III, Hilsa.
  33. Sri Sikandar Paswan, J.M.-IV (Ist Class) -cum -Addl. Munsif-I, Hilsa.
- for information and needful.

34. system officer, Nalanda.
35. court Manager Nalanda.
36. Sec. Bar Ass. Nalanda.
37. system Assst. Hilsa.
38. g/c Aarm. Hilsa.
39. Sec. Bar Ass. Hilsa.

*R. K. M.*  
9/4/21  
In-charge Administration  
Civil Court, Biharsharif.  
(Nalanda)